

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **02.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : COMP.APP/23/2021 IN CA/1431/2019

NAME OF PETITIONER : Income Tax Department Office Of Income tax Officer  
M/s Exceed Technologies Pvt Ltd

NAME OF RESPONDENT : RoC, Chennai

SECTION : Rule 11, 16, 38(4) Of NCLT Rules 2016

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/242/2020 IN CA/1431/2019  
NAME OF PETITIONER : Income Tax Officer (Exceed Technologies Pvt Ltd)  
NAME OF RESPONDENT : Registrar of Companies & 3 Ors  
SECTION : 252 R/w Rule 11 of NCLT

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IA/MA/IBA/TCP/TCA/CP/CA No	:	CA/1431/2019
NAME OF PETITIONER	:	Exceed Technologies Pvt Ltd
NAME OF RESPONDENT	:	ROC, Chennai
SECTION	:	252 of CA 2013

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**ORDER**

The Petitioner is represented by Ld. Counsel Mr. Raj Kumar Jhabakh through video conferencing platform. None present for ROC, Chennai.

Heard. Order is **reserved**.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)

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